

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:514

ANSWERED ON:23.07.2003

MISUSE OF FUNDS BY NGOS

AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO;SULTAN SALAHUDDIN OWAISI

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether his Ministry has decided to place all the voluntary organizations under the scanner following complaints about the misuse of Government fund by them;
- (b) if so, the details thereof;
- (c) whether any monitoring system to track the functioning of the voluntary organizations working on programmes of women and child welfare has been established;
- (d) if so, the details thereof;
- (e) whether any consultations with the State Governments have been made to make the maximum utilisation of funds for these programmes; and
- (f) if so, the details thereof and the extent to which this system is likely to be helpful in proper utilization of funds allocated to NGOs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI KATHIRIA)

- (a) to (f) : The information is being collected and will be laid on the Table of the House.